#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

#### **APPEAL NO. 17 OF 2017**

Dated: 17<sup>th</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of:

M/s Him Urja Pvt. Ltd. .... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Manoj Kr. Sharma for Mr. Pradeep Mishra for R-2

## <u>ORDER</u>

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file reply on or before 15.09.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>25.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson